

ITEM NO.805

Court 9 (Video Conferencing)

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8990/2017

EXECUTIVE ENGINEER (R AND B) & ORS.

Appellant(s)

VERSUS

GOKUL CHANDRA KANUNGO (DEAD) THROUGH ITS LRS.

Respondent(s)

Date : 14-03-2022 This appeal was mentioned for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Sibbo Sankar Mishra, AOR

For Respondent(s) Mr. Ashok Panigrahi, AOR(mentioned by)  
Mr. Nabab Singh, Adv.

UPON being mentioned the Court made the following  
O R D E R

List on 28.04.2022.

(ARJUN BISHT)  
(COURT MASTER (SH)

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS